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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

Dated the 13th day of April, 1987.

PRESENT

THE HON'BLE MR. JUSTICE K.S.PUTTASWAMY VICE CHAIRMAN

And

THE HON'BLE MR. BIRBAL NATH .. MEMBER (AM)

ORIGINAL APPLICATION NO.247 OF 1987

B.K.Rampala S/o Late(Pt.)Mulk Raj,  
Senior Personal Assistant,  
Ministry of Railways(Rly.Board)  
NEW DELHI.

Applicant

(By Shri K.A.Ramasubramanyam, Adv.for the Applicant)

-vs.-

1. Ministry of Railways  
Railway Board,  
Rail Bhavan, New Delhi.

2. Shri H.L.Batra  
and 34 others.

Respondents.

(Sri P.M.Ramachandani, Counsel for R-1;  
" J.C.Singhal, Counsel for R2 to R36)

The application coming on for admission this day,  
PUTTASWAMY, J. (V.C.), made the following:

Order

ORDER

In this application under Section 19 of the Administrative Tribunals Act, 1985 ('Act'), the applicant has challenged the promotion of certain officials and his non-promotion to the cadre of Stenographer Grade-B from Grade-C.

2. On 2-3-1987, a Division Bench of this Tribunal consisting of Hon'ble Mr. S. P. Mukerji, Administrative Member, and Hon'ble Mr. H. P. Bagchi, Judicial Member, has notified respondents. In pursuance of that order, Shri J. C. Singhal, Advocate, has appeared for some of the respondents. When this application came up for admission to-day, Shri K. A. Ramasubramanyam, learned Counsel for the applicant, prays for permission to withdraw this application. Permission sought for is granted. Accordingly, the application is dismissed as withdrawn.

In the circumstances of the case, we direct the parties to bear their own costs.

*K. S. Puttaswamy*  
(K. S. PUTTASWAMY)  
VICE CHAIRMAN  
13/4/1987

*Birbal Nath*  
(BIRBAL NATH)  
MEMBER (AM)  
13/4/87